

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1089(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018.**

**NAME OF THE COMPANY: M/s. TUF Metallurgical (P) Ltd. V/s. M/s. Albus  
India Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**For the Petitioner:** Mr. Vaibhav Mahajan, Advocate

**For the Respondent:** None

**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 11<sup>th</sup> September, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**